

ATMAN

(A Biannual News Bulletin of the Gauhati High Court)

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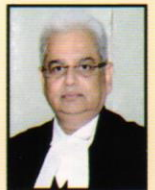
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

Events organized during April, 2019 to September, 2019

- ⇒ On elevation of Justice Hrishikesh Roy as a Judge of Supreme Court of India on 23rd September
- ⇒ Swearing-in ceremony of Justice H. K. Sarma and Justice M. A. Ali as Permanent Judges on 25th April
- ⇒ Inaugural Ceremony of Family Court at Nalbari on 30th April
- ⇒ Farewell of Chief Justice A. S. Bopanna on 22nd May
- ⇒ Gender Sensitization Training For Empanelled Legal Aid Counsel on 26th May
- ⇒ Orientation programme for the members of Foreigners Tribunals, Assam on 18th May & 1st June
- ⇒ Orientation programme for the Assistant Government Pleaders, Foreigners Tribunals, Assam on 15th & 29th June
- ⇒ North East Regional Consultation on Anti Human Trafficking on 20th & 21st June
- ⇒ Official dinner hosted in honour of Justice Dinesh Maheswari, Hon'ble Judge, Supreme Court of India on 24th June
- ⇒ Judicial Knowledge Enhancement Programme organised by Judicial Academy, Assam & NEJOTI, in collaboration with Aizawl Bench, Gauhati High Court held at Aizawl, Mizoram on 2nd & 3rd August
- ⇒ Foundation Stone Laying Ceremony of the Auditorium of Gauhati High Court on 4th August
- ⇒ Judicial Knowledge Enhancement Programme organised by Judicial Academy, Assam & NEJOTI on 10th August
- ⇒ Training and Sensitization Programme on Human Trafficking for Public Prosecutors of Zone III Judicial Districts of Assam on 10th August
- ⇒ Independence Day Celebration at Gauhati High Court on 15th August
- ⇒ Judicial Knowledge Enhancement Programme organised for Grade II & Grade III Judicial Officers of Nagaland Judicial Service on 23rd & 24th August
- ⇒ Court Room Inauguration at Sivasagar on 28th August
- ⇒ Inauguration of Judicial Court Complex at Hamren, West Karbi Anglong on 7th September
- ⇒ Inauguration of the Court of Judicial Magistrate at Boko, Kamrup on 7th September
- ⇒ Inauguration of the Court of Sub-divisional Judicial Magistrate at Bokajan, Karbi Anglong on 7th September
- ⇒ First National Conclave at Guwahati on 21st September
- ⇒ Consultation on Alternative Care and Child Protection System organised on 28th September
- ⇒ Two-day Orientation Programme for Newly Recruited Members Of Foreigners Tribunal held on 28th & 29th September

From the Chief Justice

'ATMAN' is not a new name for me. This Biannual News Bulletin has successfully crossed a decade and has concentered its own image during the last decade. I never thought that I shall ever write a message for this News Bulletin.



Hon'ble Mr. Justice Manojit Bhuyan is an able editor with all the qualities an editor should possess and I am confident that under his able guidance, the News Bulletin will explore and conquer new horizons.

— Justice Ajai Lamba

Editor speaks

The baton has changed hands. Bigger responsibility dawned to preserve and maintain the high standards set down by my predecessors in ensuring quality and timely publication of ATMAN. My solemn pledge would be to keep the flag flying high.



The Gauhati High Court has a new Chief Justice and within no time Hon'ble Chief Justice Mr. Ajai Lamba has already endeared himself to us. A fresh innings has begun. Administration of justice on a more effective mode, shared in equal proportion by the Hon'ble Judges of the Gauhati High Court, is now the clarion call. As a team we are to follow our leader without let or hindrance – aimed at the betterment of this august Institution.

My endeavour would be to ensure that ATMAN shall continue to portray and chronicle the events and activities involving the High Court in its best tradition. This is all for now.

My regards and respects to all.

— Justice Manojit Bhuyan